

12.49 3/4 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

[English]

Seventeenth and Eighteenth Reports

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Seventeenth and Eighteenth Reports (Hindi and English versions) of the Committee on Government Assurances.

12.50 hrs.

SMALL INDUSTRIES DEVELOPMENT
BANK OF INDIA BILL*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): On behalf of Shri S. B. Chavan, I beg to move for leave to introduce a Bill to establish the Small Industries Development Bank of India as the principal financial institution for the promotion, financing and development of industry in the small-scale sector and to co-ordinate the functions of the institutions engaged in the promotion, financing or developing industry in the small-scale sector and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a bill to establish the Small Industries Development Bank of India as the principal financial institution for the promotion, financing and development of industry in the small scale sector and to co-

ordinate the functions of the institutions engaged in the promotion, financing or developing industry in the small-scale sector and for matters connected therewith or incidental thereto."

The Motion was adopted.

SHRI EDUARDO FALEIRO: I introduce the Bill.**

12.51 1/2 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) **Need to direct Government of Rajasthan to give regular supply of water for irrigation to all the farmers who have been getting it from Indira Canal since 1975**

SHRI BIRBAL (Ganganagar): Mr. Speaker, Sir, the Department of Irrigation has taken action to stop water supply to the cultivators who have been making use of water from Indira Canal area for irrigation since 1975. It is unjustified to take such action.

12.52 hrs.

[MR. DEPUTY-SPEAKER *in the Chair.*]

I would like to urge upon the Minister of Water Resources to direct the Government of Rajasthan to provide regular supply of water for irrigation from the canal to those who have been irrigating their land with that water since 1975. Besides, the State Government should be asked to conduct a fresh survey of the land of Ganganagar district which has come under Indira Canal Area so

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**Introduced with the recommendation of the President.